

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 23rd February, 2017

TIME:10.30 hrs. to 13.15 hrs.

LEARNED REGISTRAR, MR SANJAY SHUKLA

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADING				
1.	Original Application No. 26/2017(CZ)	Mool Singh Vs Union of India & 5 Ors.	Mr. Anurag Maheshwari, Adv.	
2.	Review Appeal No.02/2017(CZ) in O.A.No.64/16	M/s Vish Wind Infrastructure LLP. & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Himinder Lal, Adv.	
FOR COMPLIANCE				
3.	Original Application No. 35/2014(THC) (M.A.No.785/15)	Ram Saroj Kushwaha (Birla Cement) Vs. State of M.P. & 11 Ors.	Mr. Arvind Shrivastava, Adv. Smt. Chandra Shrivastava, Adv. Mr. Ashok Shrivastava, Adv. Mr. Sachin K. Verma, Adv. for R-1to8 Mr. Ravi Kant Adv. R-9 to12 Mr. Ajay Gupta, Adv.R-11	<u>Performance Gurantee of Rs. 5 Cr.</u>

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in